

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. 2239 #
TO BE ANSWERED ON 15.03.2021

Sports events under Khelo India programme

2239 # Shri Deepak Prakash:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether Government has started sports events at the national level under 'Khelo India' programme;
- (b) if so, the details of such sports events in which the players of Jharkhand have also benefited; and
- (c) the steps taken by Government to ensure transparency in the selection of sports and fair play?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{SHRI KIREN RIJU}

(a) Yes, Sir.

(b) The details of national level sports events conducted under the Khelo India Scheme wherein players of Jharkhand have also benefited are as under:

- i. Khelo India School Games 2018, New Delhi
- ii. Khelo India Youth Games 2019, Pune (Maharashtra)
- iii. Khelo India Youth Games 2020, Guwahati (Assam)
- iv. Khelo India National Winter Games 2020, Gulmarg (Jammu and Kashmir)
- v. Khelo India University Games 2020, Bhubaneswar (Odisha)

(c) Selection of sportspersons is the responsibility of the concerned National Sports Federations (NSFs) and the Ministry has advised the NSFs to ensure fairness and transparency in selection of sportspersons. They have also been advised to display selection criteria on their website. To achieve this goal, this Ministry has formulated the National Sports Development Code of India (NSDCI) 2011 which requires the NSFs to follow healthy management practices, accountability, transparency, impartial and transparent selection procedures, age and tenure restrictions of office bearers, basic universal principles of good governance in sports, proper accounting procedures, prevention of age fraud & sexual harassment of women, and holding of elections as per model election guidelines.
